

[Print](#)**Defective Case Register from 2024-12-19 to 2024-12-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/52493/2024	TAPAN KUMAR BISWAL	2024-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-WP(C)/52682/2024	KHIROD CHANDRA MAJHI	2024-12-19	Copy not served on S.C Transport
3	D-MACA/52576/2024	SOMNATH ROY	2024-12-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 131 days.
4	D-WP(C)/52618/2024	DINABANDHU NAYAK	2024-12-19	Petition not correctly addressed to Honorable Court
5	D-WP(C)/52678/2024	KHIROD CHANDRA MAJHI	2024-12-19	Copy not served on S.C Transport
6	D-CRLA/38218/2024	GAJENDRA NATH ROUT	2024-12-19	Name of victim be not disclosed in the averment.(ii)Both the IAs are not signed by deponent
7	D-WP(C)/52836/2024	SUBASH CHANDRA SAHOO	2024-12-19	1.Synopsis and date charts not filed.2.The name of the opp.parties in affidavit of writ petition and Interim Applications not correctly furnished.3.Copy not served on S.C. (C.T. and G.S.T.)
8	D-WP(C)/52780/2024	PRAVAT KUMAR NAYAK	2024-12-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1) Annexure 1 series not Legible. (2) Date of Annexure-2 does not tally with the Index and Book Mark
9	D-FAO/52501/2024	PRADEEP KUMAR MISHRA	2024-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGING OF INDEX_ SYNOPSIS and DATE CHART BE OMITTED
10	D-RVWPET/52921/2024	RABINDRA NATH PRUSTY	2024-12-19	Place it after filing of C.copy of impugned order
11	D-BLAPL/38345/2024	LINGARAJ SARANGI	2024-12-19	Name of the trial court not reflected in cause title.
12	D-BLAPL/37465/2024	SUBODH KUMAR MOHANTY	2024-12-19	Honble Court not tally with Rejection order and cause title.
13	D-WP(C)/52676/2024	KHIROD CHANDRA MAJHI	2024-12-19	Copy not served on S.C Transport.
14	D-WP(C)/52602/2024	GYANENDRA KUMAR PARIDA	2024-12-19	1..Receipt Showing Serv.copy To cg not Filed 2.Mobile number of all the counsel in vakaltnma not furnished.3.Copy not served on S.C.(C.T. and G.S.T)
15	D-BLAPL/38374/2024	ARUN KUMAR MISHRA	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Name of the trial court pending, not reflected in cause title.2.page no.60 not found as per index. 3.Seal of the Jail authority not neat.
16	D-WA/52443/2024	SASWAT DAS, A.G.A.	2024-12-19	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/not paid.
17	D-WP(C)/52672/2024	ABHILASH MISHRA	2024-12-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-RSA/51574/2024	SIDHARTHA MISHRA	2024-12-19	1. Court Fee Rs73,989, payable not paid 2.AU fee Rs 4.50p not paid 3. Appellate Court Judgement Rs 5/ paid Decree Rs 4.50p not paid 4.prayer not made in RSA.5.valuation of appeal, court fees payable be furnished in proper place
19	D-WP(C)/52804/2024	SURYA NARAYAN SATPATHY	2024-12-19	Age of the petitioner mentioned in the affidavit does not tally with the cause title.
20	D- BLAPL/38248/2024	KABIRAJ PRADHAN	2024-12-19	Honble Court not tally with Rejection order and cause title.
21	D-WP(C)/52867/2024	SUBAS CHANDRA DAS	2024-12-19	Petition not correctly addressed to Honorable Court
22	D- ABLAPL/38367/2024	ASHOK KUMAR SARANGI	2024-12-19	1.Synopsis and date chart not filed .2 . An affidavit Serial no . 4 mentioned writ petition instead of Bail petition. 3. Name of OP no 4 does tally cause title and signature of V .nama.
23	D-WP(C)/52611/2024	SUSANTA KUMAR TRIPATHY	2024-12-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D- ABLAPL/38308/2024	ARUN KUMAR MISHRA	2024-12-19	14-NOT PROPERLY INDEXED. A and B not mentioned in index and not properly page marked.
25	D-WP(C)/52761/2024	PABITRA KUMAR DUTTA	2024-12-19	Annexure 7 the Impugned Letter dated 1/11/2024 vide page No 33 not Legible.(2) In Declaration -Paragraphs are blanks in Affidavit.
26	D-MATA/52669/2024	NALINI KANTA SAHOO	2024-12-19	1. Period of Delay 3 days delay
27	D-WP(C)/52746/2024	CHITTA RANJAN DAS	2024-12-19	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Names In Capital Letters Of All The Signing Advocates Not Indicated 3.mobile Phone Numbers Of All The Signing Advocates Not Indicated 4.Book mark index. index and writ petition not properly page marked
28	D-CMP/52684/2024	RANJAN KUMAR NAYAK	2024-12-19	3-AUTHENTICATION FEE IS DEFICIENT. Prayer made without signature,(ii)A.Fee of Re.1.10p. be paid on anx.1.
29	D- MACA/52964/2024	ADAM ALI KHAN	2024-12-19	Statutory deposit not made
30	D- BLAPL/38373/2024	SANJEEB KUMAR MOHANTY	2024-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. page nos. 11 and 12 are not legible. 2.Age of the petitioner not reflected in V.nama
31	D-ABLAPL/38269/2024	SAROJ KUMAR PADHI	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure 1 not legible.
32	D-WP(C)/52667/2024	LAXMI PRASAD DWIVEDY	2024-12-19	Date of annex.2 mentioned in the index and petition not tally to annex.2 as annexed.
33	D-CRLMC/35235/2024	DIPTI RANJAN BHOKTA	2024-12-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not mentioned in Index page.
34	D-ARBA/52859/2024	SUBRAT MISRA	2024-12-19	Not indicated.
35	D-WP(C)/52619/2024	RANJIT SAMAL	2024-12-19	8-CAUSE TITLE NOT IN ORDER. petitioner being a lady describe as s/o late kuber hota in cause title
36	D-CRLMP/38231/2024	PURNA CHANDRA MISHRA	2024-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-WP(C)/52826/2024	NETRANANDA BISWAL	2024-12-19	The name of the petitioner in I.A. and vakaltnama not correctly furnished.
38	D-ABLAPL/38304/2024	JAYANTA KUMAR MAJHI	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 13 and14 not neat.
39	D-CRLA/38296/2024	RAJIB LOCHAN PATTNAIK	2024-12-19	Code not furnished.
40	D-WP(C)/52591/2024	BIBHUTI BHUSAN MISHRA	2024-12-19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
41	D-WP(C)/52745/2024	DHANESWAR BEHERA	2024-12-19	Annexures are not properly marked at page no 15 and 16.
42	D-WP(C)/52632/2024	KABIR KUMAR JENA	2024-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE NO19 AND 23 TO BE FILED2.PETITIONER NO 1 NOT WRITTEN ON BEHF OF MINOR 2 AND 3.IN V NAMA
43	D-BLAPL/38234/2024	BINI MISHRA	2024-12-19	Lower pending court not correct in cause title.
44	D-ABLAPL/38242/2024	BISWAJIT RANJAN TRIPATHY	2024-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
45	D-BLAPL/38299/2024	RAJIB LOCHAN PATTNAIK	2024-12-19	1.C.T.Case no of Lower court not mention in the cause title.

46	D-WP(C)/52841/2024	SAMEER KUMAR DAS	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.
47	D-ABLAPL/38327/2024	MAGA BEHERA	2024-12-19	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. will be made.
48	D-MACA/52691/2024	DEBASISH PATNAIK	2024-12-19	1. Period of Delay 184 days. 2. Court Fee Rs.5000/ payable not paid. 3.C copy not filed xerox copy filed.
49	D-WP(C)/52651/2024	SUBHRANSU BHUSAN MOHANTY	2024-12-19	NEAT COPY OF PAGE NO 37 TO BE FILED
50	D-ABLAPL/38313/2024	SANGRAM KESHARI ROUT	2024-12-19	As per standing order no.3 dtd. 9-7- 2024 , name of the prosecutrix / Informant shall not be reflected in the petition. Then S.R. will be made.
51	D-WP(C)/52834/2024	SAMEER KUMAR DAS	2024-12-19	NEAT COPY OF PAGE NO 142 TO 147 AND 150 TO BE FILED
52	D-BLAPL/38382/2024	DIBYAJYOTI SAHOO	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 and 15 not partially legible.
53	D-WP(C)/52864/2024	PRAVASH CHANDRA JENA	2024-12-19	The name of opp.parties not furnished in vakaltnama.
54	D-RVWPET/52992/2024	JAYDEEP PAL	2024-12-19	Status of the Parties not furnished
55	D-WP(C)/52725/2024	PRABODHA CHANDRA NAYAK	2024-12-19	.Receipt Showing Serv.copy To ct not Filed.
56	D-WP(C)/52579/2024	ABHIMANYU PARIDA	2024-12-19	1.Page No.53 Is Not Legible.
57	D-WP(C)/52709/2024	DIPTI MOHAPATRA	2024-12-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-WP(C)/52663/2024	AMIT PRASAD BOSE	2024-12-19	1.Subject Code Not Furnished .
59	D-CRLMP/38390/2024	SATYAJEET ROUT	2024-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.PAGING OF SYNOPSIS AND DATE CHART BE OMITTED 2. THE WORD DEPONENT BE OMITTED IN AFFIDAVIT AND PLACE DECLARATION AT HEADING 3.SPELLING OF AFFIDAVIT IS ALSO WRONG
60	D-ABLAPL/38350/2024	PRADEEP KUMAR PRADHAN	2024-12-19	1-COURT FEE IS DEFICIENT. 1.Court Fee of Rs. 6/- to be paid.
61	D-BLAPL/38416/2024	SHIBANI SHANKAR PRADHAN	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 16-22-23 and 24 not neat.

62	D-ABLAPL/38261/2024	KULDEEP MOHANTY	2024-12-19	P.S.Case and C.T.Case mentioned in Prayer not tally with Cause Title and F.I.R.copy.
63	D-FAO/52812/2024	AMARENDRA PRASAD RAY	2024-12-19	1.Court Fee Rs.12/ be paid 2. Index,Prayer in appeal made and certificate given without signature.(ii)Index are not page marked.
64	D-EXP/52929/2024	ADV.	2024-12-19	1.Court Fee Of Rs. 6/- not paid. 2. Put up along with W.P.(C) 25901 of 2022.
65	D-MACA/52594/2024	RAMESH CHANDRA SAHOO-1	2024-12-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
66	D-ABLAPL/38249/2024	SWARAJ PATEL	2024-12-19	.Subject Code incorrectly Mentioned
67	D-CMP/52755/2024	BIBEKANANDA BHUYAN	2024-12-19	In index in place of c .m .p it is mentioned writ petition .
68	D-ABLAPL/38431/2024	JULU KHANSAMA	2024-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid in V.nama.
69	D-FAO/52778/2024	MAHENDRA KUMAR SAHOO	2024-12-19	page-33_34 not legible
70	D-BLAPL/38318/2024	SIBA PRASAD MISHRA	2024-12-19	Name of the trial court in petition not tally with rejection order.
71	D-CRLREV/38080/2024	SAYED IQBAL	2024-12-19	1. AU Fee Rs 14 .85 paise not paid 2. Code Indicated but not correct 3 .Date of appellate court judgement is 05 .11 .2024 and date of trial court judgement is 22 .11 .2019 , but in list of date and events , the same are not correctly furnished and the trial court judgt . date not also correctly furnished in appeal memo . 4 . Cause title of three I .A are not in proper format . 5 .Authentication fees not paid on annexure -3 . 6 .Court fees paid is deficit of Rs .3/ in each I .A .
72	D-WA/52391/2024	MILAN KANUNGO	2024-12-19	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
73	D-WP(C)/49954/2024	KHIROD KUMAR SWAIN	2024-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED date chart not filed
74	D-RSA/49113/2024	SATYABADI MANTRY	2024-12-19	Address of respondents 1 to 3 not furnished in appeal memo
75	D-BLAPL/38371/2024	BHABANI SHANKAR DAS	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. C.T.(s) case no. not mentioned in cause title.Page no. 36 not neat.
76	D-ABLAPL/38356/2024	BIDESH RANJAN BEHERA	2024-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Provision of law not correctly furnished in cause title.
77	D-CRLMC/37933/2024	S.S.RAY (2)	2024-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent no.4 not signed in affidavit.

78	D-BLAPL/38353/2024	SASMITA NANDA	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12-13-15-16 not neat.Nomenclature not furnished and Jailor not attested in V.Nama.
79	D-FAO/52808/2024	AMARENDRA PRASAD RAY	2024-12-19	1. Court Fee Rs.12/- be paid. 2. Prayer/certificate given without signature/(ii)Index is not properly page marked.
80	D-RVWPET/52785/2024	NIRANJAN PANDA	2024-12-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 373 days 2.Date Chart not Filed
81	D-CRLMC/37932/2024	SANJEEV UDGATA	2024-12-19	1. Synopsis AND date chart not filed
82	D-WP(C)/52754/2024	SANDHYARANI PANI	2024-12-19	Page No 14.15 and 17 are not Legible
83	D-WP(C)/52822/2024	UMESH CHANDRA MOHANTY	2024-12-19	Date of order mentioned in cause title of writ petition appears to be wrong.
84	D-RFA/52643/2024	PRABHAT KUMAR DASH	2024-12-19	Court fee payable not furnished.
85	D-CRLMC/37951/2024	KOUSIK ANANDA GURU	2024-12-19	1. Page no. 29 not filed.
86	D-FAO/52694/2024	DEBASISH PATNAIK	2024-12-19	1. Period of Delay 140 days delay.
87	D-RVWPET/51537/2024	SACHIDANANDA NAYAK,A.S.C	2024-12-19	1- affidavit not made in RVWPET. 2- undretaking for filing of english translation copy of odiyia annexure not furnished.
88	D-BLAPL/38258/2024	PANCHANAN PANIGRAHI	2024-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
89	D-WP(C)/52819/2024	PRAKASH KUMAR MISHRA	2024-12-19	Mobile number of all the counsel in vakaltnama not furnished.
90	D-MATA/52590/2024	PRASANNA KUMAR SWAIN	2024-12-19	1. Period of Delay 59 days delay.
91	D-ABLAPL/38292/2024	SATYA RANJAN MULIA	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 and 12 not partly neat.
92	D-CRLREV/38241/2024	JYOTIRMAYA SAHOO	2024-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.petitioner being minor has executed vakalatnama along with his mother .
93	D-CRLMC/37926/2024	PRANGYANANDA PATTANAIAK	2024-12-19	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Certified copy of annex-4 (page no 19) not properly arranged. 2. Authentication fee Rs.1.10/ t0 be paid.
94	D-WP(C)/52491/2024	SOUMYA DEV RAY	2024-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)

				1.Misc.Case No. mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition. 2.Xerox attested copy of order under Annexure-7 filed, but c.copy there of not filed.
95	D-BLAPL/38329/2024	RABI NARAYAN MOHANTY	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.13 last para not neat.
96	D-ABLAPL/38386/2024	SARBESWAR SAHOO	2024-12-19	Description in the Synopsis is wrong.
97	D-BLAPL/38410/2024	PRASANNA KUMAR MISHRA	2024-12-19	P.S.Case No and G.R.Case No not mentioned in Cause Title.
98	D-CMP/52828/2024	AMARESH TRIPATHY	2024-12-19	Cartridge paper certificate not furnished .
99	D-FAO/52674/2024	DEBASISH PATNAIK	2024-12-19	1. Period of Delay 212 DAYS
100	D-WP(C)/52718/2024	SUBHASIS MOHAPATRA	2024-12-19	PAGE NO 2 NOT IN ORDER
101	D-CRLMC/38401/2024	SOUMENDRA PATTANAIK	2024-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. No affidavit made on behalf of petitioner no.3.
102	D-WP(C)/52726/2024	PRABODHA CHANDRA NAYAK	2024-12-19	.Receipt Showing Serv.copy To ct not Filed
103	D-CRLMC/37916/2024	MANAS KUMAR CHAND	2024-12-19	14-NOT PROPERLY INDEXED. 1. Page no. 21 repeated twice.
104	D-WP(C)/52830/2024	SATYAJIT MOHAPATRA (2)	2024-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-MACA/52797/2024	G.P.DUTTA	2024-12-19	1. Period of Delay 82 days. 2. Court Fee of Rs.249/ to be paid.
106	D-WP(C)/52670/2024	PRASANNA KUMAR PANDA	2024-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of annex.7 mentioned in the index and at page 24 not tally to annex.7 as annexed
107	D-WP(C)/52508/2024	BEDA PRAKASH PANDA	2024-12-19	1. Index not properly arranged as per Book Mark.2. Facts in Para 1 to 29 not mentioned in the Affidavit Format by the Advocate
108	D-WP(C)/52612/2024	PRATIK DASH	2024-12-19	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Paragraphs of writ petition not correctly furnished
109	D-CONTC/52681/2024	ADV.	2024-12-19	CAUSE TITLE OF ORDER DTD.14.08. 2023 NOT FILED. PUT UP FOR SR AFTER FILING THE SAME(ANNEX-1)
110	D-ABLAPL/38314/2024	ABDUL SALAM	2024-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Op no. 2 not furnished address in cause title.2.Opposite party not correctly furnished in affidavit.
111	D-ABLAPL/38359/2024	JYOTIRMAYA SAHOO	2024-12-19	1-COURT FEE IS DEFICIENT. Court fee of Rs.12/- be paid.
112	D-CMAPL/50778/2024	ADV.	2024-12-19	1.Cause Title Not addressed
113	D-FAO/52697/2024	DEBASISH PATNAIK	2024-12-19	1. Period of Delay 294 days delay
114	D-WP(C)/52656/2024	LAXMI PRASAD DWIVEDY	2024-12-19	1.Date of annex.2 mentioned in the petition at page 3 not tally to annex.2 as annexed.2.Date of annex.4 mentioned in the index not tally to annex.4 as annexed
115	D-CMP/52346/2024	SUVASHISH PATTANAIK	2024-12-19	1 . Address of opp .parties 26 . 32(a) to 32(c) .14 .15. 16 .13(a) to 13(d) not furnished . 2 .C/O of opp. party no .34(a) not furnished . 3 .opp .party no .25(a) is not serially placed in cause title of c . m .p . 3 Address of opp .parties 22(a) to 22(d) and 24 . 24(a) not furnished
116	D-WP(C)/52976/2024	ANUP UDAYA SENAPATI	2024-12-19	page no 13 not neat and legible
117	D-WP(C)/52751/2024	ASHOK KUMAR MOHANTY	2024-12-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date not correctly mentioned under annexure-2 in the index. .
118	D-WP(C)/52627/2024	RANJIT SAMAL	2024-12-19	NEAT COPY OF PAGE NO 13 TO BE FILED
119	D-BLAPL/38322/2024	SURYAKANTA DWIBEDI	2024-12-19	1. Date of rejection order not correct in date of event.2.Annex.2 not marked in para.no. 4.
120	D-ABLAPL/38349/2024	SANKAR PRASAD PADHI	2024-12-19	1.Occupation of the Petitioner is not mentioned in the Affidavit Format.
121	D-BLAPL/38216/2024	KALI PRASAD NAYAK	2024-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Honble Court not mentioned in the cause title as per Rejection order.Paragraph not correctly mentioned in the affidavit.D.Fee of Rs.3/- not paid in the affidavit.
122	D-CMP/45848/2024	GOKHA BEHERA	2024-12-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In para -1 OF C .M .P , affidavit and declaration in place of c ,m .p it is written C.M. A
123	D-RPFAM/52494/2024	BIRAJA SANKAR MISHRA	2024-12-19	Put up for S.R. after filing of C.Copy of impugned order.
124	D-WP(C)/52654/2024	SUBHRANSU BHUSAN	2024-12-19	NEAT COPY OF PAGE NO 23 TO BE FILED

		MOHANTY		
125	D-CRLA/38064/2024	BIREN SANKAR TRIPATHY	2024-12-19	The name of R 2 may be Redacted since Victim
126	D- ABLAPL/38220/2024	PRIYA RANJAN SINGH	2024-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
127	D- ABLAPL/38215/2024	SWARAJ PATEL	2024-12-19	14-NOT PROPERLY INDEXED. .Subject Code incorrectly Mentioned
128	D- CMAPL/52848/2024	ADV.	2024-12-19	1.C.copy of dismissal order not filed
129	D-WP(C)/53011/2024	MANMAYA KUMAR DASH	2024-12-19	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page 11,13 not legible
130	D-WP(C)/52752/2024	ASIT KUMAR OTTA	2024-12-19	1) Annexures are not properly described in the Index. 2)Annexure-1 series not Legible.
131	D-CMP/52642/2024	AMITAV TRIPATHY	2024-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
132	D- BLAPL/37957/2024	BIKRAM KESHARI BAL	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not neat.As per standing order no-3 dated 9.7.2024 the name of victim shall not be mentioned in Petition and Cause Title.
133	D- ABLAPL/38251/2024	JUGALA KISHORE PANDA	2024-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not partial neat
134	D- WPCRL/38093/2024	AKSHAYA KUMAR SUBUDHI	2024-12-19	Neat page no.11 be filed.
135	D- MACA/52952/2024	SANJAY KUMAR MOHANTY 2	2024-12-19	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 2 days 2.Valuation of the appeal and court fee payable not furnished. 3. Further SR shall be made after defect no.2 is removed.
136	D-WP(C)/52613/2024	RANJIT SAMAL	2024-12-19	Mobile number of the counsel in vakaltnama not furnished
137	D-WP(C)/52583/2024	AJAYA KUMAR MOHARANA	2024-12-19	.In the affidavit of writ petition and I.A. petition occupation of the deponent not mentioned.2.The signature of petitioner no 2 in the vakalatnama does not tally with the cause title of the writ petition.
138	D-WP(C)/52603/2024	PRASANNA KUMAR SAHOO	2024-12-19	Date mentioned in Annexure-7 and 8 does not tally with averment of writ petition- book marks index and index of writ petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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